

(73)

Central Administrative Tribunal
Principal Bench: New Delhi

CP-110/98 In
OA-417/97

... New Delhi this the 9th day of July, 2001.

Hon'ble Mr. V.K. Majotra, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

Shri B.K. Bhardwaj,
S/o Late Shri Basant Ram,
R/o BA/108-B,
Janakpuri, New Delhi-110 058

-Petitioner

(By Advocate: Shri B.K. Aggarwal)

Versus

1. Shri Ranjan Chaterjee,
Chairman,
Airport Authority of India,
(National Airport Division),
Rajiv Gandhi Bhavan
Safdarjung Airport,
New Delhi-110003.

2. Shri V.K. Sharma,
Senior Accounts Officer,
Central Pay & Accounts Office,
Civil Aviation Department,
Safdarjung Airport,
New Delhi-110003.

-Respondents

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

By Hon'ble Mr. V.K. Majotra, Member (A)

Learned counsel for the petitioner stated that he wants to withdraw the petition. He is permitted to do so. The petition is, therefore, dismissed as withdrawn. Notices issued to the respondents are discharged.

S. Raju

(Shanker Raju)
Member (J)

V.K. Majotra

(V.K. Majotra)
Member (A)

cc.